

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2012

Dated : 14th December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M.P. Power Management Co. Ltd. ... Appellant(s)
Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. R. Mekhala for
Mr. G. Umapathy

Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Shikha Ohri for R.2

ORDER

Ms. Shikha Ohri submits that she is filing the Vakalatnama and reply today in the Registry.

Mr. C.K. Rai, the learned counsel appearing for the Commission submits that he will be filing his Written Submissions on or before 18.12.2012 after serving copy on the other side.

Post the matter for hearing on **18.01.2013.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson